

22.3.2001

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.BISWAS, MEMBER(A)

We have heard Shri Sudhir Agrawal learned counsel for the applicant and Shri B.B.Paul learned counsel for the respondents. Both the counsel agreed that a bunch of civil contempt applications involving the similar controversy was disposed of by A Division Bench of this Tribunal on 10.1.2001 and the same order may be passed in this application also. The Bench observed that the order of the Tribunal has been complied with and it is clear that no contempt of the order survives. The direction given by the Division Bench in the bunch cases shall be applicable in the present case also.

Subject to aforesaid, this contempt application is disposed of. Notices are discharged. No order as to costs.

*S. Biswas*

MEMBER(A)

*[Signature]*  
VICE CHAIRMAN

/Uv/